

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 4266**

TO BE ANSWERED ON THE 28TH MARCH, 2017/ CHAITRA 7, 1939 (SAKA)

WOMEN IN POLICE FORCE

4266. DR. KAMBHAMPATI HARIBABU:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the current strength of women personnel in Police Forces, rank and State-wise;

(b) whether the representation of women personnel is very low in the country and if so, the details thereof along with steps taken by the Government to increase the strength of women personnel in police force;

(c) whether the Government proposes to launch Mahila Police Volunteers in the country; and

(d) if so, the details thereof including the roles and responsibilities of Mahila Police Volunteers?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) : The current strength of women personnel in police forces rank and State-wise is given at Annexure-I .

(b): As on 01.01.2016, the representation of women police personnel is 7.10 % at all India level.

As 'Police' is a State subject falling in List-II of seventh schedule of the Constitution of India, it is primarily the responsibility of the State Governments/UT Administrations to make adequate representation of women

in the State Police Forces. However, Ministry of Home Affairs has issued advisories dated 04.09.2009 and 22.4.2013 to all the State Governments/UT Administrations to increase the strength of women police upto 33% of the total strength.

All the State Governments have been requested to create additional posts of women constables/SIs by converting the vacant posts of male constables into the posts of women constables. It has also been aimed that each police station should have at least 3 women sub-inspectors and 10 women police constables.

(c) & (d): Ministry of Women and Child Development (WCD) in collaboration with the Ministry of Home Affairs has envisaged engagement of Mahila Police Volunteers (MPV) in States/UTs who will act as a link between police and community and help women in distress. All the Chief Secretaries of States/UTs were requested to adopt this initiative in their respective States. The MPV will encourage women to come forward with complaints of violence and discrimination, provide information to them on remedies for this, and assist them in taking their cases to police authorities. MPV will serve as an example to the village and create a woman friendly environment both within and outside the police station. Any empowered woman from the community, who is of 21 years of age and is at least 12th pass can be selected to be a MPV.

Haryana has become the first state to operationalise the Mahila Police Volunteer scheme. It was launched jointly by the Ministry of WCD and Government of Haryana at Karnal on 14th December, 2016 for the districts of Karnal and Mahendragarh. A Proposal from Andhra Pradesh has also been sanctioned for implementation of Mahila Police Volunteers (MPVs) in two districts namely Anantapur and Kadapa on pilot basis under Nirbhaya Fund.

Annexure-I of LSUS Q. No. 4266 for 28.3.2017

Strength of Women Police (Rank and State-wise)- as on 1.1.2016.

Sl.No.	States/Uts	DGP/ Spl/D G/	ADG P	IGP	DIG	AIGP /SSP/ SP/C OM	Addl.S P/Dy. Com.	ASP/D y SP/Ass t. Com	Insp.	S.I.	ASI	H.Const	Const.	Total
1.	2.	3.	4.	5.	6.	7.	8.	9.	10.	11.	12.	13.	14.	15.
1.	Andhra Pradesh	0	2	2	0	4	8	28	17	44	167	311	1518	2101
2.	Arunachal Pradesh	0	0	0	0	1	0	1	6	39	17	10	719	793
3.	Assam	0	0	1	0	8	10	23	3	91	18	31	1585	1710
4.	Bihar	0	1	3	2	9	0	14	21	170	119	82	6289	6710
5.	Chhattisgarh	0	0	0	1	3	8	31	61	84	55	170	2329	2742
6.	Goa	0	0	0	6	2	0	4	4	13	21	123	211	378
7.	Gujarat	1	1	0	1	0	12	21	5	183	291	576	1758	2850
8.	Haryana	0	0	2	2	4	0	17	24	94	170	422	1959	2694
9.	Himachal Pradesh	0	0	0	1	7	1	4	5	16	20	84	1569	1707
10.	Jammu & Kashmir	1	1	0	0	12	0	25	49	86	28	358	1707	2266
11.	Jharkhand	1	0	3	1	4	1	9	11	86	92	397	2419	3024
12.	Karnataka	0	0	1	1	5	12	18	32	166	340	331	3448	4354
13.	Kerala	0	2	0	1	3	0	2	23	67	0	124	2702	2924
14.	Madhya Pradesh	1	3	4	1	99	40	71	196	476	196	468	2829	4294
15.	Maharashtra	1	2	1	0	31	0	40	220	1060	273	1197	18424	21249
16.	Manipur	0	0	0	1	6	11	16	1	84	77	311	1533	2040
17.	Meghalaya	0	0	0	0	4	0	7	10	66	10	23	408	528
18.	Mizoram	0	0	0	0	0	1	12	52	110	90	163	145	573
19.	Nagaland	0	0	0	0	5	16	7	12	46	38	278	1061	1463
20.	Odisha	0	1	4	2	6	1	11	165	331	138	40	4183	4882
21.	Punjab	0	0	5	0	4	0	26	31	230	95	254	3412	4057
22.	Rajasthan	0	1	4	2	15	17	39	23	257	45	115	7174	7692
23.	Sikkim	0	0	0	0	1	5	10	19	13	4	35	280	367
24.	Tamil Nadu	1	2	1	5	29	21	26	369	1249	0	0	12577	14280
25.	Telangana	-	-	0	0	0	0	0	17	34	58	261	1114	1484
26.	Tripura	0		0	0	3	1	9	5	51	34	69	894	1066
27.	Uttar Pradesh	1	4	3	2	15	14	45	51	456	0	206	6792	7589
28.	Uttarakhand	0	0	0	0	11	6	4	0	160	0	50	1288	1519
29.	West Bengal	0	1	1	2	10	2	25	27	208	152	0	6340	6768
30.	A & N Islands	0	0	0	0	2	0	0	9	19	7	43	371	451
31.	Chandigarh	0	0	0	0	0	0	2	16	12	7	67	815	919
32.	D & N Haveli	0	0	0	0	0	0	0	0	2	0	99	35	46
33.	Daman & Diu	0	0	0	0	1	0	0	0	0	3	4	35	43
34.	Delhi	1	1	2	0	7	2	15	100	580	649	792	4855	7004
35.	Laksha dweep	0	0	0	0	0	0	0	0	1	0	8	23	32
36.	Puducherry	0	0	0	0	0	0	2	1	12	3	8	227	253
All India Total		07	22	38	25	221	189	564	1585	6596	3217	7420	19884	122912

Sources: BPR&D